

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-101
Appeal.-17/252/ND/2024

IN THE MATTER OF:

Dream Land Farms Private Limited and Ors.

.....Applicant

Vs.

Roc and Ors.

.....Respondent

SECTION

U/s 252

Order delivered on 07.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Himanshu Harbola, Mr. Rohit Rakiwal,
Mr. Shashwat Jain, Advs.

For the Respondent :

ORDER

This is an appeal filed under Section 252 of the Companies Act, 2013 against the order of the RoC passed under Section 248 of the Companies Act, 2013. Heard the submissions made by Ld. Counsel for the Appellant. Issue notice to the Respondent for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **24.04.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)